

कारपोरेशन को दे । इसलिए मैंने कहा कि इस ट्रेडिंग कारपोरेशन के कार्य प्रारम्भ करने की तिथि निश्चित करना केवल हम पर निर्भर नहीं है अपितु यह दूसरे देशों जैसे ईरान, ईराक व अफगानिस्तान की इस सम्बन्ध में सहमति पर निर्भर करेगा । यही कारण है कि हम अभी कोई तिथि उस की नहीं बतला सकते हैं ।

**श्री हुकम चन्द कच्छबाय :** मंत्री जी ने कहा कि हमारा व्यापार निगम कब से अपना काम शुरू करेगा इस के लिए हम विदेशों से भी सम्मति लेंगे और सहमत करायेगें कि वह अपना माल सीधा व्यापारियों को न दें तो मेरा कहना है कि जब हम स्वयं अपना इस तरह का निगम इस काम के लिए बना देंगे तो फिर भारत का कोई भी व्यापारी सीधे तौर पर व स्वतंत्र रूप से विदेशों से सूखे मेवे यहाँ नहीं मंगा सकता है अपितु इस व्यापार निगम के द्वारा ही मंगा सकता है । ऐसी हालत में मेरी समझ में इस बारे में विदेशों से सलाह व उनकी सहमति लेने की कोई आवश्यकता नहीं है । इसलिए क्या मंत्री जी इसे मानने को तैयार हैं कि इस तरह का निगम जल्दी ही बनाया जाय ताकि जो भी कोई व्यक्ति यहाँ का बाहर से सूखे मेवे मंगाये वह इस निगम की मार्फत ही मंगाये और वह उस से बंधा हो उस भोक्ताओं को मुनासिब कीमत पर मेवे उपलब्ध हो सकें ?

**श्री एच० एन० मिश्र :** ठीक है और इस से इसलिए तय किया है चूंकि प्राइवेट

लोग निजी लोग बहुत ज्यादा कीमत लेते हैं लेकिन चूंकि बेचने वाले बाहर के वह देश हैं इसलिए उन की सहमति भी आवश्यक है कि वह अपनी ट्रेड इस व्यापार निगम के मार्फत करेंगे या प्राइवेट कपेसिटी पर करना चाहेंगे । अब अगर वह इस पर राजी न हों कि ट्रेडिंग कारपोरेशन को वह अपना माल दें और वह कहें कि हम जाकर किन्हीं प्राइवेट लोगों को सीधे देगे तो इस कठिनाई के कारण ही मैंने कहा है कि विदेशों की इस बारे में सहमति की पूरी आवश्यकता है । यह चीज बिना उन की पूरी सहमति के नहीं हो सकती है ।

**श्री हुकम चन्द कच्छबाय :** वह राजी होंगे ही नहीं ।

**SHRI G. VISWANATHAN:** The importers of dry fruits are now earning about 400 to 500 per cent of profit. Will the Minister give an assurance that this Corporation will earn the minimum profit and bring down the price of dry fruits?

**SHRI L. N. MISHRA:** That is the main objective of the Corporation.

**Proposal to Develop Konarak, Chilka Lake and Gopalpur in Orissa as Tourist Centres**

\*562. **SHRI D. K. PANDA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to develop Konarak, Chilka Lake and Gopalpur in Orissa as Tourist Centres by the Central Government; and

(b) if so, the broad outlines thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (DR. SAROJINI MAHISHI):** (a) and (b). The Archaeological Survey of India will floodlight the Sun Temple at Konarak at an estimated cost of Rs. 3.75 lakhs, and this work is expected to be completed by the end of March, 1973.

(2) The Department of Tourism has initiated action through the State Government to acquire land around the temple at Konarak for site development and landscaping. A provision of Rs. 1.00 lakh has been made for this purpose in the Fourth Plan.

(3) During earlier Plans, the Department of Tourism put up a Tourist Bungalow at a cost of Rs. 1,78,000 and contributed Rs. 1,43,994.00 towards the construction of a Low Income Group Rest House at Konarak, and Rs. 2,24,725.00 for the Low Income group Rest House at Rambha.

(4) Gopalpur on Sea has a two-star hotel in the private sector.

**SHRI D. K. PANDA:** Though the answer of the Minister in relation to Konarak temple and Gopalpur on Sea are welcome, there is no mention about Chilka Lake. May I know whether the Central Government have received a proposal from the Orissa Government for the development of the Marine Drive between Puri and Konarak and also to link Ratnagiri, Udaigiri, Lalitgiri and Konarak and, if so, whether the Government would take up the construction work in the immediate future?

**DR. SAROJINI MAHISHI:** We have not received any proposal from the State Government. But some time back we had a discussion with the State Government officials on what complex in Orissa should be developed. We thought of the development of Chilka as a bird sanctuary. While the State Government is developing a few spots in Chilka, we on our part

are willing to accept certain items which can be undertaken by the Central Government, Department of Tourism. But no proposal as such has come from the State Government so far.

**SHRI D. K. PANDA:** In the approach to the Fifth Plan of the Orissa Government, at page 15, there is reference to a marine drive between Puri and Konarak.

**DR. SAROJINI MAHISHI:** The Fifth Plan is under consideration. We have received a draft copy from the Orissa Government. As far as the Marine Drive is concerned, it is a very long road extending up to 20 miles or so. We were told that the State Government is taking the initiative. The Department of Tourism is not taking up such long roads. Unless it is a very small approach road leading to some monument, we do not take it up.

**SHRI D. K. PANDA:** Now, my second question will be with regard to the Chilka Lake which the hon. Minister has nearly touched. As far as the development of recreation facilities at Chilka Lake is concerned which can be compared with one of the biggest lakes in the world, French Riviera, it can be brought to that level also. From that point of view, I want to ask the hon. Minister whether there was a previous discussion between the Orissa Government and the authorities of the Central Government relating to the development of Chilka Lake for putting up some house-boats, motor-boats and also whether there was a proposal for Rs. 13.5 crores developmental work at Chilka Lake.

**DR. SAROJINI MAHISHI:** There was no such proposal to spend Rs. 13 crores on the Chilka Lake. There was an idea to develop the Chilka Lake. We had a discussion earlier with the officials of Orissa Government. That was 8 or 10 months back. We did not get concrete proposals

from them. Development includes quite a number of things. It is birds' sanctuary. If we can introduce a few more variety of birds, that is also development; if we build some accommodation and introduce launches, that is also development. Therefore, what portion of that is acceptable to us and what portion of that has to be done by the State Government has to be decided. We have not got the concrete proposal with us as yet.

**SHRI K. D. MALAVIYA:** I want to know from the Government whether there are special obligations of the Central Government and the State Government and any division of work from that point of view in order to build a place as a tourist centre.

**DR. SAROJINI MAHISHI:** Yes, Sir. There are quite a number of spots which can be developed in the whole country. Tourism develops around monuments, around wild life sanctuaries, around mountainous resorts, around beach resorts, and it is very difficult for the Government of India to look into all these spots. Tourism as such is a State subject and the Government of India only takes up portions of those major projects which are acceptable and which can be done by the Government of India.

**SHRI K. D. MALAVIA:** That is what I wanted to know. In view of the fact that there are some differences between the State Government and the Central Government with regard to its own share in developing a tourist centre, will it be desirable for the Central Government to lay down specific responsibilities separately for the State Government and the Central Government so that a tourist centre may develop beautifully and purposefully?

**DR. SAROJINI MAHISHI:** That has been laid down. The State Government has got its own plan of developing tourism in the State Five Year

Plan and also the Annual Plan. In addition to that, of course, the Central Government has also got plans. That will be only with reference to some of the major things which the State Government cannot undertake. The whole of that cannot be taken up:

**THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):** Tourism development is essentially a cooperative venture in which the State Governments, the Government of India and the private sector all have got to contribute. In developing the tourism infra-structure, as my colleague has said, we try to dovetail the resources of all these various bodies into a single coherent plan. It is not possible to lay down any rigid demarcation of the functions in this regard. Wherever it is possible for the Government of India, we undertake the plans. In any case, it is full coordination alone that can result in proper development of tourism.

**SHRI D. P. JADEJA:** The hon. Minister just now referred to the Chilka Lake project not being implemented because of the naval project coming up there. Earlier we have been told in this House that the naval project is not coming up there because of the bird's sanctuary being started there. May I know which one of these projects, the naval project or the bird sanctuary project, has to get priority?

**DR. SAROJINI MAHISHI:** The Naval Project will have the priority over the bird sanctuary and in case we are given to understand by the State Government that the naval project is not coming up and that it should be developed as a bird sanctuary, certainly that will be done.

**SHRI MOHANRAJ KALINGARA-YAR:** Will the Minister tell us if the

State Government repeatedly approached the Centre for some financial assistance to develop the Vedantangal Bird Sanctuary near Madras and if so....

MR. SPEAKER: How does it arise out of this?

SHRI MOHANRAJ KALINGARAYAR: You have allowed a general question.

So I want to know how much amount the Centre has allotted for that bird sanctuary and has any development taken place?

MR. SPEAKER: I am sorry, this is not relevant.

SHRI G. VISWANATHAN: You have allowed a general question. Then, what is wrong in putting a supplementary?... (*Interruptions*).

MR. SPEAKER: No arguments please. I am sorry I cannot allow it.

SHRI CHANDRAPPAN—absent.

SHRI JANARDHANAN—also absent.

SHRI RAJDEO SINGH.

Study on Foreign Collaboration in Export-oriented Industries

+

\*565. SHRI RAJDEO SINGH:

SHRI P. M. MEHTA:

Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether the Indian Institute of Foreign Trade has undertaken a study on foreign collaboration in export-oriented industries which will also cover industries having foreign collaboration and evaluate their export performance and identify additional export-oriented industries for such collaboration; and

(b) if so, by what time studies are expected to be completed?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA): (a). The Indian Institute of Foreign Trade has initiated a research study, as part of its regular research activities, with a view to evaluating export performance and collaborating enterprises and identifying additional export-oriented industries for foreign collaboration.

(b) Depending upon the availability of data, the Institute expects to complete the study by the end of 1973.

SHRI RAJDEO SINGH: In the context of the answer to part (b) of my question, may I know whether it is apprehended that the private sector may withhold data and if so, what is the remedy to obtain it?

SHRI L. N. MISHRA: The question is about the research work done by the Institute of Foreign Trade. They have got various ways of study—interviewing individual members, going through the records, gazette notifications, etc. and they prepare the report.

The hon. Member has an apprehension that the private sector people may not give the data. An academic study is being made for putting it into practical purposes. I cannot say anything beyond stating that the Institute will try to persuade those people.

SHRI P. M. MEHTA: I would like to know from the hon. Minister as to what are the industries which are selected by the Institute of Foreign Trade for the purpose of evaluating their export performances and collaborating enterprises and identifying additional export-oriented industries.

SHRI L. N. MISHRA: I can only say about the object and the terms of reference of this Institute. About industries I cannot say because they have just got it and they are still to start the work.